

TRY OF PARLIAMENTARY AFF-AIRS (SHRI P. R. KUMARAMAN-GALAM); (a) Yes, Sir. The Narwa-pahar Turamdih Project of Uranium Corporation of India Ltd. was approved in April, 1989.

(b) No, Sir.

(c) The implementation of the project has been delayed due to the delay in finalising the contracts owing to incomplete information supplied by the bidders and the delay by the contractors in execution of the contract awarded to them for construction of mines. Further the work could not be carried out according to the schedule due to the law and order problems. However, since power generation from Nuclear Power Projects during the Vill Five Year Plan and by the end of the century has been recast, the requirement of uranium for the reduced power generation from Nuclear Power has been revised. In view of the revised requirement of Uranium and the resources crunch, the scops of Narwa-pahar-Turamdih Project is proposed to be reduced.

#### कीटनाशियों और फसकनाशियों की खपत

4601. श्री महेश्वर सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस समय कीटनाशियों और फसकनाशियों की खपत कितनी कितनी है ;

(ख) देश के सरकारी तथा गैर सरकारी क्षेत्रों में इनका अलग अलग उत्पादन कितना है ; और

(ग) प्रत्येक वर्ष कीटनाशियों और फसकनाशियों की कितनी मात्रा में आयात किया जा रहा है ?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री चिन्ता मोहन) : (क) 1990-91 के दौरान पेस्टिसाइड्स (कीटनाशियों और

फफूँदाशियों सहित) की अनुमानित खपत 65,000 मी० टन थी ।

(ख) 1990-91 में सरकारी और गैर-सरकारी क्षेत्र में कीटनाशियों और फफूँदाशियों का उत्पादन क्रमशः 11,450 मी० टन और 55,580 मी० टन हुआ बताया गया है ।

(ग) आयात के ब्यौरे महानिदेशालय, वाणिज्यिक आसूचना और सांख्यिकी, कलकत्ता द्वारा प्रकाशित "मन्थली स्टैटिस्टिक्स ऑफ फारेन ट्रेड ऑफ इंडिया" में प्रकाशित किए जाते हैं, जिसकी प्रतियाँ संसद पुस्तकालय में उपलब्ध हैं ।

#### Sanctioning a New Captive Power Plant for Sindri Unit

4602. SHRI GAYA SINGH:

SHRI CHATURANAN  
MISHRA:

Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that in the Seventh Five Year Plan a new Captive Power Plant was sanctioned for the Sindri Unit of the Fertilizer Corporation of India Limited but was deferred to the next plan;

(b) whether it is also a fact that a proposal for new Captive Power Plant at the Sindri Unit of the Food Corporation of India is pending before Public Investment Board for approval; and

(c) if so, the details thereof and the present status of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (c) The Fertilizer Corporation of India Ltd. (FCI) had, in 1985, submitted a proposal for setting up of a new Captive Power Plant at Sindri. However, the proposal was deferred to the next Five Year Plan period due to constraint of funds.

Accordingly, FCI submitted a proposal in May, 1991, for setting up of a new Captive Power plant of 2x19 MW capacity at an estimated cost of Rs, 142.64 crores. In view of the budgetary constraints and higher- priority for other, revamping measures for FCT, it has-not been possible to take up the new Captive Power Plant proposal for Sindri.

**Closure of Sindri Unit**

4603. SHRI GAYA SINGH;  
SHRI CHATURANAN  
MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Sindri Unit of the Fertilizer Corporation of India Limited is facing closure for want of working capital for supply of inputs and spares; and

(b) if so, the details thereof and the steps being taken by Government for sustained production at Sindri?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) Fertilizer Corporation of India Ltd. (FCI) is facing a problem in arranging regular supplies of inputs to maintain uninterrupted production in their Sindri unit on account of the fact that a sum of Rs. 30 crores is due to suppliers of inputs.

A, non-Plan budgetary support of Rs. 7.50 crores was provided by the Government to FCI during the current financial year to meet the working capital needs despite the severe budgetary constraints of the Government. The company is also being paid its subsidy dues regularly.

**Revamping of the Captive Power Plant of Sindri Unit**

4604. SHRI GAYA SINGH;  
SHRI CHATURANAN  
MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Captive Power Plant of the Sindri Unit of the Fertilizer Corporation of India is in urgent need of revamping to meet the power requirement of the Unit;

(b) whether it is a fact that all the revamping schemes for the Captive Power Plant at Sindri has been kept in abeyance for fund constraints; and

(c) if so, by when the funds for revamping would be released to the Sindri Unit?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (c) The Fertilizer Corporation of India Ltd. (FCI)

is carrying out revamping of their Sindri unit at an estimated cost of Rs. 1623 crores, which includes a provision of Rs. 10.078 crores for revamping of their captive power plant set up in 1951. So far the company has spent Rs. 3.30 crores on the scheme and further work is held up for want of funds.

No time frame can, be indicated at this stage regarding the release of funds in view of the overall fund constraints.

**Releasing Instalments of Compensation to Bhopal Gas victims**

4605. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government propose to release first instalment of compensation for the victims of 1984 Bhopal gas tragedy shortly;

(b) if so, the total amount to be released by Government for Bhopal Gas Victims;

(c) whether the State Government have been misutilising the funds earlier allotted by the Central Government; and ...